

Veterinary Dispensaries in Tripura

1400. **Shri Biren Dutta:** Will the Minister of Home Affairs be pleased to state:

(a) whether officers and staff in veterinary dispensaries of Tripura work on Sundays and holidays;

(b) if so, whether any overtime remuneration is given to them for that work; and

(c) if not, whether such overtime remuneration is proposed to be given in future?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c). The information is being collected and will be laid on the Table of the House.

Bar Library Building at Agartala

1402. **Shri Biren Dutta:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Bar Library building at Agartala, Tripura is inadequate to accommodate the pleaders and advocates; and

(b) if so, whether steps would be taken to provide more accommodation for this Bar Library?

The Minister of State in the Ministry of Home Affairs (Shr Datar): (a) and (b). Information is being collected and will be laid on the Table.

General Provident Fund v/s Life Insurance for Grade IV Employees

1403. **Shri S. M. Banerjee:** Will the Minister of Finance be pleased to state:

(a) whether Central Secretariat Service Grade IV (Direct Recruits)

Association had represented to the Government for giving an option to low paid employees either to subscribe towards General Provident Fund or to go in for life insurance; and

(b) if so, what are the difficulties in the acceptance of the above demand of the Association?

The Minister of Finance (Shri Morarji Desai): (a) Yes. This was one of the demands made by the Association.

(b). A compulsory Provident Fund scheme was introduced recently as a measure of family provision, in pursuance of the Second Pay Commission's recommendation. Government feel that it would not be advisable to make it optional without establishing satisfactory alternative arrangements for family provision. To this end, the question of providing compulsory life insurance for Central Government employees is being examined by a Working Group.

Pay and Allowances to Certain Army Personnel

1404. { **Shri Krishnapal Singh:**
Shri P. Kunhan:

Will the Minister of Defence be pleased to state:

(a) what are the existing rates of pay, pensions and allowances of (a) Sepoys (b) N.C.O.'s and (c) J.C.O.'s in different arms of the army;

(b) when were these rates fixed;

(c) whether Government are considering the question of revising these scales in view of rising prices; and

(d) if so, when?

The Minister of Defence (Shri Krishna Menon): (a) and (b). Infor-

mation in respect of pay and allowances (admissible in India) and in respect of pensions is given in the Statements laid on the Table of the House [See Appendix II, annexure No. 29]. The orders regarding revision of pay and allowances were issued in September 1960 and had retrospective effect from the 1st July 1959. The orders regarding revision of service pension have been issued on 6th August 1962, and apply to those individuals who have retired or will retire on or after the 1st April, 1961.

(c) and (d). The pay and allowances have been substantially improved as a result of the 1960 revision which took into account the rise in prices; and the rates of pension have just been revised. The question of revision of the rates of dearness allowance is under consideration.

अनुसूचित जाति तथा अनुसूचित आदिम जाति छात्रों को छात्रवृत्तियाँ

१४०५. श्री बेरवा : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) पहली, दूसरी और तीसरी योजना में राज्यवार अनुसूचित जातियों के छात्रों की कुल संख्या कितनी रही; और

(ख) कितने छात्रों को छात्रवृत्तियाँ दी जाती हैं जिस में राजस्थान की क्या संख्या है और कितना रुपया केन्द्रीय सरकार छात्रवृत्ति के लिये देती है ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) :

(क) सूचना उपलब्ध नहीं है। फिर भी, १३ अगस्त, १९६२ को लोक-सभा में श्री वाल्मीकी द्वारा पूछे गये अतारंगित प्रश्न संख्या ६२८ के उत्तर की ओर ध्यान आकर्षित किया जाता है।

(ख) एक विवरण सभा पटल पर रखा गया है। [दृष्टि परीक्षित २ अनबन्ध संख्या ३०]

टेस्ट मैच की टीमों पर खर्च

१४०६. श्री बेरवा : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) हमारे देश के जो टेस्ट मैच खेलने खिलाड़ी विदेश जाने और विदेश से खेलने के लिये यहाँ आते हैं उनपर सन् १९६१ में कुल कितना खर्च हमारी सरकार द्वारा किया गया ;

(ख) इस में सरकार द्वारा कितना खर्च किया जाता है और खिलाड़ियों द्वारा कितना; और

(ग) सरकार द्वारा खिलाड़ियों को क्या-क्या सुविधा दी जाती है ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) :

(क) टेस्ट मैचों और दूसरी प्रतियोगिताओं (टूर्नामेंटों) के लिये विदेशों में टीमों को भेजने तथा विदेश से टीमों को निमंत्रित करने के लिये खेल संघों / संस्थाओं को कुल ६३,३४६.०० रुपये के अनुदान दिये गये थे।

(ख) सामान्यतया सरकार टीमों के सदस्यों को पर्यटक दर्जे के हवाई भाड़े के दोनों ओर के खर्च के बराबर या वास्तविक घाटे को पूरा करने के लिये जो भी कम हो अनुदान देती है। खिलाड़ियों द्वारा किया गया खर्च ज्ञात नहीं है।

(ग) उपर्युक्त, वित्तीय सहायता के अतिरिक्त, पासपोर्ट वीसा तथा विदेशी विनिमय की उपयुक्त राशि की व्यवस्था जैसी सुविधायें भी दी जाती हैं।